

SHRI G.M. BANATWALLA: I have given you a motion...

MR. SPEAKER: I will come to that.

SHRI H.K.L. BHAGAT: We are never shy of discussing Bofors. You can discuss it as much as you like.

PROF. MADHU DANDAVATE: When will my motion under rule 193 be taken up? At 6 O'clock?

MR. SPEAKER: We shall consult, discuss and then decide.

THE MINISTER OF DEFENCE (SHRI K.C. PANT): May I ask Prof. Dandavate one question since he has asked you a question. Is he sure that if it comes up, he will not scuttle his own resolution once again? You refused to move your own motion yesterday.

PROF. MADHU DANDAVATE: Mr. K.C. Pant, I take your observation merely as a joke and treat it with the contempt it deserves.

SHRI K.C. PANT: Prof. Dandavate has no answer. Therefore, he says this. (*Interruptions*)

SHRI BHAGWAT JHA AZAD: If the opposition's stand is to discuss it in the House, then why do they run to the embassies? (*Interruptions*)

12.57 hrs.

[*English*]

#### PAPERS LAID ON THE TABLE

**Amendments to Regulation 52 of the Subsidiary Banks General Regulations 1959, Notifications under Customs Act and Annual Report and Review on 'Export-Import Bank of India, Bombay for 1986.**

THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): On behalf of Shri Janardhana Poojary, I beg to lay on the Table—

(1) A copy of the Amendments to Regulation 52 of the Subsidiary Banks General Regulations, 1959 (Hindi and English versions) under sub-section (4) of section 63 of the State Bank of India (Subsidiary Banks) Act, 1959. [Placed in Library. See No. LT-4629/87]

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) G.S.R. 691 (E) and 692 (E) published in Gazette of India dated the 7th August, 1987 together with an explanatory memorandum regarding exemption to copper wire rods when imported into India by an importer who has exported corresponding quantity of copper concentrates for toll smelting from the basic customs duty in excess of 30 per cent *ad valorem* and from the whole of the auxiliary duty of customs leviable thereon.

(ii) G.S.R. 698 (E) published in Gazette of India dated the 10th August, 1987 together with an explanatory memorandum seeking to expand the list of goods covered by sl. No. 10 of the Table annexed to Notification No. 224/85-Customs dated the 9th July, 1985 pertaining to goods for use in leather industry. [Placed in Library. See No. LT-4630/87]

(3) A copy of the Post Office (Monthly Income Account) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 701 (E) in Gazette of India dated the 10th August, 1987 under sub-section (3) of section 15 of the Government Savings Bank Act, 1973. [Placed in Library. See No. LT-4631/87]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Export-Import Bank of India, Bombay, for the the year 1986 along with Audited Accounts under sub-section (5) of section 19 and sub-section (5) of section 24 of the Export-Import Bank of India Act, 1981.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export-Import Bank of India, Bombay, for the year 1986. [Placed in Library. See No. LT-4632/87]

**Twenty fifth Report of the Deputy Commissioner for Linguistic Minorities of India for from July, 1984 to June, 1985, a statement *re* comments of Government on recommendations on Report and on Explanatory Note**

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): I beg to lay on the Table—

(1) A copy of the Twenty-Fifth Report (Hindi and English versions) of the Deputy Commissioner for Linguistic Minorities in India for the period from July, 1984 to June, 1985.

(2) A statement (Hindi in English versions) showing the comments of the Government on the recommendations of the Twenty-Fifth Report of the Deputy Commissioner, for Linguistic Minorities for the period from July, 1984 to June, 1985.

(3) An Explanatory Note (Hindi and English versions) in regard to the above Report. [Placed in Library. See No. LT-4633/87]

12.58 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

#### Fortieth Report

SHRI M. THAMBI DURAI (Dharamapuri): I beg to present the Fortieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.58 1/2 hrs.

#### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

#### Reports of Study Tours

SHRI RAM RATAN RAM (Hajipur): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

(i) Report of the Study Tour of Study Group I of the Committee on its visit to Calcutta, Visakhapatnam and Bhubaneswar during July 1987.